

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. 433 of 2013
In Appeal No. 198 of 2013**

Dated : 28th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**K.K.K. Hydro Power Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Badya
Ms. Ishita Choudhuri Dasgupta

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

We have heard the learned counsel for the Respondent No.2 as well as the learned counsel for the Appellant.

Post the matter for further hearing on **24th March, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**